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**Punjab & Sind Bank**  
HO Planning & Development Department  
Corporate Office, Ground Floor, Block-A, MCL Tower,  
South Extension, Part-II, New Delhi-110029  
Where service is a way of life

**Public Notice for RFP**

Request for Proposals (RFP) is invited in Sealed/Covered envelope for hiring eligible insurer/s for Group Term Life (GTLI) Insurance coverage under Group Insurance Arrangement to Specified Salary Account holders of the Bank. Last date for submission of the RFP 17.10.2023 by 05.00 PM.

For more details visit our website:  
<https://punjabandsindbank.co.in/>

RFP NO - PSB/GTLI/MCE/2023  
Dated: 25.09.2023  
Chief Manager  
HO P&D Department

**PASCHIM BANGA GRAMIN BANK**  
(A GOVT. ENTERPRISE)

HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tiktapara, Howrah- 711101.  
Phone No.: 2667-0052/6078/9327/9961, Fax No: 2667-0051/9589

**TENDER NOTICE**

Paschim Banga Gramin Bank is inviting Tender for **SELECTION OF VENDOR FOR SUPPLY, COMMISSIONING, MAINTENANCE & MANAGEMENT OF MPLS LINK ON WIRED OR 4G/5G(SINGLE SIM BASED) OR RF MEDIA IN BRANCHES & OFFICES FOR FIVE YEARS**. Eligible Bidders as per eligibility criteria of the 'Request for Proposal (RFP)' may send the proposal as per terms of the Tender Document available in Bank's website [www.pbgbank.com](http://www.pbgbank.com).

Place:- Howrah  
Date:- 30-09-2023

General Manager

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://ipdipi.com/">https://ipdipi.com/</a>
4. Details of place where majority of fixed assets are located	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July 2021 for Rs 77,40,01,423 in Imphal, Manipur.
7. Number of employees/ workmen	04 (Four)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details.
10. Last date for receipt of expression of interest	15-10-2023
11. Date of issue of provisional list of prospective resolution applicants	25-10-2023
12. Last date for submission of objections to provisional list	30-10-2023
13. Date of issue of Final list of Prospective Resolution Applicants	09-11-2023
14. Date of Issue of Information Memorandum, Evaluation Matrix and request for Resolution Plans to prospective resolution applicants.	30-10-2023
15. Last date for submission of resolution plans	29-11-2023
16. Process email id to submit Expression of Interest	ip.dadheechinfrastructures@gmail.com

Mr. Soumendra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBB/PA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 1/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068  
Date : 30.09.2023

Place : Kolkata

*Bls (Kolkata)  
30/9/23*

**MCL** MAHANADI COALFIELDS LIMITED  
(A Subsidiary of Coal India Limited)  
Jagruti Vihar, Burla - 760020, Dist. - Sambalpur, Odisha  
Tel. (EPABX) : 0663-2542461 to 469 Website : [www.mahanadicoal.in](http://www.mahanadicoal.in)

**NOTICE**

All the tenders issued by CIL and its Subsidiaries for procurement of Goods, Works and Services are available on website of Coal India Ltd [www.coalindia.in](http://www.coalindia.in), respectively subsidiary Company, (MCL, [www.mahanadicoal.in](http://www.mahanadicoal.in)), CIL Procurement portal <https://coalindiatenders.nic.in> and Central Public Procurement Portal <https://eprocure.gov.in>. In addition, procurement is also done through GeM portal <https://gem.gov.in>

R-51



Regd. office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
Phone: 022-3555 5000. Email: [investor.relations@ril.com](mailto:investor.relations@ril.com)  
CIN: L17110MH1973PLC019786

**NOTICE**

NOTICE is hereby given that the following certificate(s) issued by the Company are stated to have been lost or misplaced and Registered Holders thereof have applied for the issue of duplicate certificate(s).

Sr. No.	Folio No.	Name / Joint Names	Shares	Certificate Nos. From - To	Distinctive Nos. From - To
1	35682252	Aisha Nageen Shaheen Siddiqui	12 340	20050605-605 66494074-074	291203195-206 6860656200-539
2	43003810	Jerambhai Hirjibhai Bhanvadia Shailesh Jerambhai Bhanvadia	200	66531690-690	6863303878-077
3	9393153	Kersi Homi Katki Yasmin Kersi Katki	50 300	12263193-193 54813777-782	253771061-110 1328332974-273
4	34544069	Mahesh Jayantilal Parekh Meena Parekh	350 700	62653274-274 66653620-620	2223586817-166 6874244211-910
5	32443451	Pauly Paul Paul CT	40 12 52 104 20 9 30 7 2 55 178 55 178 178 712	4448596-597 10481230-230 62462520-520 66717880-880 4170735-735 7348958-958 10073368-368 12354772-772 14155452-453 16160678-679 55072063-067 59552552-553 62684573-573 62759200-200 66473313-313	72181219-258 187623320-331 2207750902-953 6881084925-028 66623999-018 146025657-665 181672826-855 255708745-751 331254349-350 403606650-704 1338527702-879 467795475-529 2225069306-483 2227655654-831 6859069706-417
6	29975531	Rajeev Jayaprakash Bhardwaj Rita Jayaprakash Bhardwaj	30 30 60 120	11319105-105 51217045-046 62433652-652 66684732-732	203552917-946 117353823-852 2205177754-813 6877875712-813
7	69086535	Rajesh K Vasu	25 25 50 100 200	14580811-811 16639992-992 51115619-619 62299937-937 66516934-934	390684500-524 466311170-194 1170551778-827 2192341469-568 6862258266-465
8	74083561	Rajesh K Vasu	30 30 60 120	14908921-922 52956852-853 62299968-968 66516934-934	396669755-784 1242179170-199 2192343237-296 6862260346-465
9	75114842	Smitha V Pradhan Mahesh G Desai	120 240	62396211-211 66645820-820	2200964420-539 6873205542-781
10	45607364	Zarin Homiar Vachha Homiar Sorabji Vachha Dali Dossabhai Gandhi	15 12 4 31 62 124	15016601-601 15016601-601 15016601-601 51236835-836 62390493-493 66639980-980	136211976-990 185384481-492 293049366-369 1173833016-046 2200253748-809 6872451835-958
<b>Total</b>			<b>5072</b>		

The Public is hereby warned against purchasing or dealing with these securities in any way. Any person(s) who has / have any claim in regard of the securities, should lodge such claim with the Company's Registrar and Transfer Agent viz. "KFin Technologies Limited", Selenium Tower B, Plot No. 31-32, Gachibowli, Financial District, Nanakramguda, Hyderabad - 500 032, within Seven (7) days from the date of publication of this notice, failing which, the Company will proceed to issue letter(s) of confirmation in lieu of duplicate certificate(s) in respect of the aforesaid securities.

for Reliance Industries Limited  
Sd/-  
Savithri Parekh  
Company Secretary and Compliance Officer  
Place : Mumbai  
Date : September 29, 2023  
[www.ril.com](http://www.ril.com)

**APPENDIX IV POSSESSION NOTICE**

Whereas, the undersigned being the Authorized Officer of ECL Finance Ltd. (ECL) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notice(s) dated 06th July, 2023, by the Authorized Officer of the company to the Borrower(s)/ Co Borrower(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s)/ Co Borrower and the public in general that the undersigned has taken the Symbolic Possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ECL for an amount as mentioned herein under with interest thereon.

Name of Borrower(s)/ Co-Borrower(s)	Demand Notice date and amount	Description of secured asset	Date of Symbolic Possession
<b>Loan No. LKRNSLE000094040</b> <b>1.GAURAV TRADING COMPANY</b> (Borrower & Applicant) <b>2.RISHI PAL DALAL</b> (Co-Borrower and Co-Applicant) <b>3.PROMILA DAVI</b> (Co-Borrower and Co-Applicant) <b>4.GAURAV RUBBER UDYOG</b> (Co-Borrower and Co-Applicant)	<b>06.07.2023</b> And <b>Rs.38,01,758.83/-</b> (Rupees Thirty Eight Lakhs One Thousand Seven Hundred Fifty Eight and Eighty Three Paise Only) due as on <b>06th July, 2023.</b>	All the parts and parcel of the Property House & Industry at Ward No. 6, Village Kambopura on Land with building comprising: 1) 0 Bighas-7 Biswas i.e. 14/76 share of land measuring 1 Bigha 18 Biswas, under Khasra No. 606 (1-18) and (2) 0 Bighas -7 Biswas i.e. 14/76 share of land measuring 1 Bigha 18 Biswas under Khasra No. 615 (1-18) total 14 Biswas in the name of Sh.Son Nath Arora S/o Sh. Hargobind as per Jamabandi for the year 2003-04 Mutation No. 1723 for Village Kambopura Tehsil and District Karnal. <b>Note: More preciously mentioned in the sale certificate dated 30-08-2012 issued by the Syndicate Bank Madhuban in favour of M/s. Gaurav Rubber Udyog (Prop: Smt. Promila W/o Shri Rishi Pal).</b>	<b>28th September 2023</b>

Place : Karnal  
Date : 30-September-2023

Sd/- (Authorized Officer)  
For ECL Finance Limited

**NOTICE**

Pursuant to Regulation 47 read with Regulation 29 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, Notice is hereby given that a Meeting of the Board of Directors of the Company will be held on Tuesday, November 7, 2023, inter alia, to consider and approve the unaudited financial results of the Company for the quarter ending September 30, 2023.

The details will be made available on the website of the Company at www.adckcl.com.

For ADC India Communications Ltd  
R.Ganesh  
Company Secretary

Place : Bangalore  
Date : September 29, 2023

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2. Address of the registered office	9/12 Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	https://ipdipl.com/
4. Details of place where majority of fixed assets are located	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July 2021 for Rs 77,40,01,423 in Imphal, Manipur.
7. Number of employees/ workmen	04 (Four)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details.
10. Last date for receipt of expression of interest	15-10-2023
11. Date of issue of provisional list of prospective resolution applicants	25-10-2023
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16. Process email id to submit Expression of Interest	ip.dadheechinfrastructures@gmail.com

Mr. Soumendra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBBI/PA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 1/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068  
Date : 30.09.2023

Place : Kolkata



**A. K. CAPITAL SERVICE BUILDING BON**

Regd. Office: 603, 6th Floor, Windsor Building, Off CST Road, Kalina, Santa  
CIN: L74899MH1993PLC274881 | Website: www.akgr  
Tel: +91-22-67546500 | Fax: +91-22-66100594 | E-mail: complian

**NOTICE**

**Transfer of equity shares of the Company to Investor Education and**  
Notice is hereby given to the shareholders of the Company pursuant to the provisions of Act, 2013 and Rule 6 (3) (a) of the Investor Education and Protection Fund Authority (IEPF) Rules, 2016 ("the Rules") as amended from time to time.

As per the Rules, all the underlying shares in respect of which dividend are not claimed more shall be transferred to the Demat Account of the IEPF Authority within 30 days from the date of the notice.

Accordingly, shareholders who have not claimed their dividends from financial year 2020 Registrar and Share Transfer Agents, M/s. Link Intime India Private Limited, at their office Vikhroli (West), Mumbai - 400 083, Tel. No. 022-49186270 and e-mail at mlh@linkintime.com, December 30, 2023 for further details and for making a valid claim for the unpaid/unclaimed shares in electronic form, your demat account will be debited for the shares liable for transfer. If you do not receive any communication from the concerned shareholders by December 30, 2023, complying with the requirements set out in the Rules, transfer the shares to the IEPF Authority as stipulated in the Rules.

Adhering to the various requirements set out in the Rules, the Company has communicated to the shareholders at their latest available address whose shares are liable to be transferred to the IEPF Authority.

The Company has uploaded full details of shareholders and shares due for transfer to IEPF Authority at <http://www.akgroup.co.in/>. Shareholders are kindly requested to refer to the Regulatory website to verify the details of shares liable to be transferred to IEPF Account.

The concerned shareholders, holding shares in physical form and whose shares are liable to be transferred to IEPF Account as per Rules and upon such issue, the original share certificate(s) in lieu of the original purpose of transfer of shares to IEPF Account as per Rules and upon such issue, the registered in their name will stand automatically cancelled and be deemed non-negotiable. If you do not receive any communication from the concerned shareholders by December 30, 2023, your demat account will be debited for the shares liable for transfer. Further note that the details uploaded by the Company on its website should be regarded as correct. In respect of issue of the duplicate share certificate(s) by the Company for the purpose of transfer to IEPF Account, the Company will be held liable.

Shareholders may note that both the unclaimed dividend and the shares transferred to IEPF Account as per Rules and upon such issue, the original share certificate(s) in lieu of the original purpose of transfer of shares to IEPF Account as per Rules and upon such issue, the registered in their name will stand automatically cancelled and be deemed non-negotiable. If you do not receive any communication from the concerned shareholders by December 30, 2023, your demat account will be debited for the shares liable for transfer. Further note that the details uploaded by the Company on its website should be regarded as correct. In respect of issue of the duplicate share certificate(s) by the Company for the purpose of transfer to IEPF Account, the Company will be held liable.

Date: September 29, 2023  
Place: Mumbai

*Bel (dondipasa)*  
*30/9/23*

# APPOINTMENTS



**STATE BANK OF INDIA**

**STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
MUMBAI METRO CIRCLE, MUMBAI**

3<sup>rd</sup> Floor, State Bank of India, Local Head Office, Synergy Building,  
Bandra Kurla Complex, Bandra East, Mumbai - 400 051

### REQUIREMENT OF COMMERCIAL / OFFICE PREMISES

State Bank of India, invite offers from owners/power of attorney holders of commercial/office premises on lease rental basis for branches in Mumbai. For further details and downloading the tender document, please visit SBI website @ <https://sbi.co.in/web/sbi-in-the-news/procurement-news> from 30/09/2023 to 12/10/2023. The last date for submission of offers at this office will be on or before 3.30pm. On 12/10/2023. Further **Notice/Clarification** in this regard will be posted only on the Banks above mentioned web site.

**ASSISTANT GENERAL MANAGER (P&E)  
LOCAL HEAD OFFICE,  
MUMBAI METRO CIRCLE**

No brokers please.

## PASCHIM BANGA GRAMIN BANK

(A GOVT. ENTERPRISE)

HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tikiapara, Howrah- 711011.  
Phone No.: 2667-0652/6978/9327/9961, Fax No: 2667-0051/9599

### TENDER NOTICE

Paschim Banga Gramin Bank is inviting Tender for **SELECTION OF VENDOR FOR SUPPLY, COMMISSIONING, MAINTENANCE & MANAGEMENT OF MPLS LINK ON WIRED OR 4G/5G(SINGLE SIM BASED) OR RF MEDIA IN BRANCHES & OFFICES FOR FIVE YEARS.** Eligible Bidders as per eligibility criteria of the 'Request for Proposal (RFP)' may send the proposal as per terms of the Tender Document available in Bank's website [www.pbgbank.com](http://www.pbgbank.com).

Place:- Howrah  
Date:- 30-09-2023

General Manager

### FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS**  
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#### RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114828
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://ipdipl.com/">https://ipdipl.com/</a>
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Mr. Soumandra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBBI/IPA-001/IP-P00446/2017-18/10780  
Authorisation of Assignment Valid Upto: 09-03-2024  
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Kolkata, West Bengal - 700068

Date : 30.09.2023

Place : Kolkata



**MAHANADI COALFIELDS LIMITED**

(A Subsidiary of Coal India Limited)

Jagruti Vihar, Buri - 768020, Dist. - Sambalpur, Odisha  
Tel. (BPA&X) : 0663-2542461 to 469 Website : [www.mahanadicoal.in](http://www.mahanadicoal.in)

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R-511



Regd. office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
Phone: 022-3555 5000. Email: [investor.relations@ril.com](mailto:investor.relations@ril.com)  
CIN: L17110MH1973PLC019786

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			340	66494074-074	6860656200-539
			200	66531690-690	6863303878-077
2	43003810	Jerambhai Hirjibhai Bhanvadia Shaifesh Jerambhai Bhanvadia	50	12263193-193	253771061-110
			300	54813777-782	1328332974-273
			350	62653274-274	2223586817-166
			700	66653620-620	6874244211-910
3	9393153	Kersi Homi Katki Yasmin Kersi Katki	40	4448596-597	72181219-256
			12	10481230-230	187623320-331
			52	62462520-520	2207750902-953
			104	66717880-880	6881084925-026
4	34544069	Mahesh Jayantilal Parekh Meena Parekh	2	4170735-735	66623999-016
			9	7348958-958	146025657-663
			30	10073368-368	181672826-853
			7	12354772-772	255708745-751
5	32443451	Paul C.T	2	14155452-453	331254349-350
			55	16160678-679	403606650-704
			178	55072063-067	1338527702-877
			55	59552552-553	467795475-529
6	29975531	Rajeev Jayaprakash Bhardwaj Rita Jayaprakash Bhardwaj	178	62684573-573	2225069306-483
			178	62759200-200	2227655654-831
			712	66473313-313	6859069706-414
			30	11319105-105	203552917-944
7	69086535	Rajesh K Vasu	30	51217045-046	1173535823-853
			60	62433652-652	2205177754-813
			120	66684732-732	6877875712-833
			25	14580811-811	390684500-522
8	74083561	Rajesh K Vasu	25	16639992-992	466311170-190
			50	51115619-619	1170551778-823
			100	62299937-937	2192341469-566
			200	66516934-934	6862258266-466
9	75114842	Smitha V Pradhan Mahesh G Desai	30	14908921-922	396669755-78
			30	52956852-853	1242179170-193
			60	62299968-968	2192343237-293
			120	66516955-955	6862260346-466
10	45607364	Zarin Homiar Vachha Homiar Sorabji Vachha Dali Dossabhai Gandhi	120	62396211-211	2200964420-533
			240	66645820-820	6873205542-78
			15	15016601-601	136211976-99
			12	15016601-601	185384481-49
Total	5072		4	15016601-601	293049366-36
			31	51236835-836	1173833016-04
			62	62390493-493	2200253749-80
			124	66639980-980	6872451835-95

The Public is hereby warned against purchasing or dealing with these securities any way Any person(s) who has / have any claim in regard of the securities, should lodge such claim with the Company's Registrar and Transfer Agent viz. "KFin Technologies Limited Selenium Tower B, Plot No. 31-32, Gachibowli, Financial District, Nanakramguda, Hyderabad - 500 032, within Seven (7) days from the date of publication of this notice failing which, the Company will proceed to issue letter(s) of confirmation in lieu of duplicate certificate(s) in respect of the aforesaid securities.

for Reliance Industries Limited

Sd/-

Savitri Parulkh

Place : Mumbai

Date : September 29, 2023

Company Secretary and Compliance Officer

*Bes (Mamteshi)  
30/9/23*

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In Government of India Undertaking  
HR Planning & Development Department  
Corporate Office, Ground Floor, Block-3, NBCC Towers,  
South Extension, East Kirti Nagar, New Delhi-110023  
*Where service is a way of life*

**Public Notice for RFP**  
Request for Proposals (RFP) is invited in Sealed/Covered envelope for hiring eligible insurer/s for Group Term Life (GTLI) Insurance coverage under Group Insurance Arrangement to Specified Salary Account holders of the Bank. Last date for submission of the RFP 17.10.2023 by 05.00 PM. For more details visit our website: <https://punjabandsindbank.co.in/>  
RFP NO - PSB/GTLI/MCE/2023  
Dated: 25.09.2023 **Chief Manager**  
HO P&D Department

**PASCHIM BANGA GRAMIN BANK**  
(A GOVT. ENTERPRISE)  
HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tikiapara, Howrah- 711101.  
Phone No. - 2667-0052/6078/9327/9981, Fax No. 2667-0051/9589

**TENDER NOTICE**  
Paschim Banga Gramin Bank is inviting Tender for **SELECTION OF VENDOR FOR SUPPLY, COMMISSIONING, MAINTENANCE & MANAGEMENT OF MPLS LINK ON WIRED OR 4G/5G(SINGLE SIM BASED) OR RF MEDIA IN BRANCHES & OFFICES FOR FIVE YEARS**. Eligible Bidders as per eligibility criteria of the 'Request for Proposal (RFP)' may send the proposal as per terms of the Tender Document available in Bank's website [www.pbgbank.com](http://www.pbgbank.com).  
Place:- **Howrah**  
Date:- **30-09-2023** **General Manager**

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR  
DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN  
THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114839
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://ipdipi.com/">https://ipdipi.com/</a>
4. Details of place where majority of fixed assets are located	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July 2021 for Rs 77,40,01,423 in Imphal, Manipur.
7. Number of employees/ workmen	04 (Four)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL.	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
9. Eligibility for resolution applicants under section 25(2)(i) of the Code is available at URL.	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details.
10. Last date for receipt of expression of interest	15-10-2023
11. Date of issue of provisional list of prospective resolution applicants	25-10-2023
12. Last date for submission of objections to provisional list	30-10-2023
13. Date of issue of Final list of Prospective Resolution Applicants	09-11-2023
14. Date of Issue of Information Memorandum, Evaluation Matrix and request for Resolution Plans to prospective resolution applicants.	30-10-2023
15. Last date for submission of resolution plans	29-11-2023
16. Process email id to submit Expression of Interest	<a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a>

Mr. Soumendhra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBB/PA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 1/427 Garlahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068  
Date : 30.09.2023

Place : Kolkata

**MCL** MAHANADI COALFIELDS LIMITED  
(A Subsidiary of Coal India Limited)  
Jagruti Vihar, Burla - 768020, Dist. - Sambalpur, Orissa  
Tel. (EPABX) : 0663-2542461 to 469 Website : [www.mahanadicoal.in](http://www.mahanadicoal.in)

**NOTICE**  
All the tenders issued by CIL and its Subsidiaries for procurement of Goods, Works and Services are available on website of Coal India Ltd [www.coalindia.in](http://www.coalindia.in), respective subsidiary Company, (MCL, [www.mahanadicoal.in](http://www.mahanadicoal.in)), CIL e-Procurement portal <https://coalindiatenders.nic.in> and Central Public Procurement Portal <https://eprocure.gov.in>. In addition, procurement is also done through GeM portal <https://gem.gov.in> R-5169

**Reliance**  
Industries Limited  
Regd. office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
Phone: 022-3555 5000. Email: [investor.relations@ril.com](mailto:investor.relations@ril.com)  
CIN: L17110MH1973PLC019786

**NOTICE**

NOTICE is hereby given that the following certificate(s) issued by the Company are stated to have been lost or misplaced and Registered Holders thereof have applied for the issue of duplicate certificate(s).

Sr. No.	Folio No.	Name / Joint Names	Shares	Certificate Nos. From - To	Distinctive Nos. From - To
1	35682252	Aisha Nageen Shaheen Siddiqui	12 340	20050605-605 66494074-074	291203195-206 6860656200-539
2	43003810	Jerambhai Hirjibhai Bhanvadia Shailesh Jerambhai Bhanvadia	200	66531690-690	6863303878-077
3	9393153	Kersi Horni Kadki Yasmin Kersi Kadki	50 300	12263193-193 54813777-782	253771061-110 1328332974-273
4	34544069	Mahesh Jayantilal Parekh Meena Parekh	350 700	62653274-274 66653620-620	2223586817-166 687424211-910
5	32443451	Pauly Paul Paul CT	40 12 52 104	4448596-597 10481230-230 62462520-520 66717880-880	72181219-258 187623320-331 2207750902-953 6881084925-028
6	29975531	Rajeev Jayaprakash Bhardwaj Rita Jayaprakash Bhardwaj	30 30 60 120	4170735-735 7348958-958 10073368-368 12354772-772 214155452-453	66623999-018 146025657-665 181672826-855 255708745-751 331254349-350
7	69086535	Rajesh K Vasu	55 178 55 178	16160678-679 35072063-067 59552552-553 62684573-573	40306650-704 1338527702-879 467795475-529 2225069306-483
8	74083561	Rajesh K Vasu	178 712	62759200-200 66473313-313	2227655654-831 6859069706-417
9	75114842	Rajesh K Vasu	30 30 60 120	11319105-105 51217045-046 62433652-652 66684732-732	203552917-946 1173535823-852 2205177754-813 6877875712-831
10	45607364	Smitha V Pradhan Mahesh G Desai Zarin Homiar Vachha Homiar Sorabji Vachha Dali Crossabhai Gandhi	25 25 50 100 200	14580811-811 16639992-992 51115619-619 62299937-937 66516934-934	390684500-524 466311170-194 1170551778-827 2192341469-568 6862258266-465
			30 30 60 120	14908921-922 52956852-853 62299968-968 66516955-955	396669755-784 1242179170-199 2192343237-296 6862260346-465
			15 4 31 62 124	13296211-211 66645820-820 15016601-601 15016601-601 51236835-836 62390493-493 66639980-980	2200964420-537 6873205542-781 136211976-990 185384481-497 293049366-365 1173833016-044 2200253748-807 6872451835-958
		<b>Total</b>	<b>5072</b>		

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For Reliance Industries Limited  
Sd/-  
Savitri Parekh  
Company Secretary and Compliance Officer  
Place : Mumbai  
Date : September 29, 2023  
[www.ril.com](http://www.ril.com)

*BLS (Bengaluru)*  
30/9/23

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**Punjab & Sind Bank**  
Public Notice for RFP

Request for Proposals (RFP) is invited in Sealed/Covered envelope for hiring eligible insurer/s for Group Term Life (GTLI) Insurance coverage under Group Insurance Arrangement to Specified Salary Account holders of the Bank. Last date for submission of the RFP 17.10.2023 by 05.00 PM. For more details visit our website: <https://punjabandsindbank.co.in/> RFP NO - PSB/GTLI/MCE/2023 Dated: 25.09.2023 Chief Manager HO P&D Department

**PASCHIM BANGA GRAMIN BANK**  
(A GOVT. ENTERPRISE)  
HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tikiapara, Howrah- 711011. Phone No.: 2667-0052/6078/9327/9961, Fax No: 2667-0051/9589

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Place:- Howrah  
Date:- 30-09-2023 General Manager

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://ipdipl.com/">https://ipdipl.com/</a>
4. Details of place where majority of fixed assets are located	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July 2021 for <b>Rs 77,40,01,423</b> in Imphal, Manipur.
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Mr. Soumendra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBBI/IPA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid upto: 09-03-2024  
Address: 1/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068  
Date : 30.09.2023

Place : Kolkata

**MCL** (A Subsidiary of Coal India Limited)  
Jagruhi Vihar, Burla - 768020, Dist. - Sambalpur, Odisha  
Tel. (EPABX) : 0663-2542461 to 469 Website : [www.mahanadicoal.in](http://www.mahanadicoal.in)

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**Reliance Industries Limited**  
Growth is Life

Regd. office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
Phone: 022-3555 5000. Email: [investor.relations@ril.com](mailto:investor.relations@ril.com)  
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2	43003810	Jerambhai Hirjibhai Bhanvadia	200	66531690-690	6863303878-077
		Shailesh Jerambhai Bhanvadia			
3	9393153	Kersi Homi Katki	50	12263193-193	253771061-110
		Yasmin Kersi Katki	300	54813777-782	1328332974-273
			350	62653274-274	2223586817-166
			700	66653620-620	6874244211-910
4	34544069	Mahesh Jayantilal Parekh	40	4448596-597	72181219-258
		Meena Parekh	12	10481230-230	187623320-331
			52	62462520-520	2207750902-953
			104	66717880-880	6881084925-028
5	32443451	Pauly Paul	20	4170735-735	66623999-018
		Paul C T	9	7348958-958	146025657-665
			30	10073368-368	181672826-855
			7	12354772-772	255708745-751
			2	14155452-453	331254349-350
			55	16160678-679	403606650-704
			178	55072063-067	1338527702-879
			55	59552552-553	467795475-529
			178	62684573-573	2225069306-483
			178	62759200-200	2227655654-831
			712	66473313-133	6859069706-417
6	29975531	Rajeev Jayaprakash Bhardwaj	30	11319105-105	203552917-946
		Rita Jayaprakash Bhardwaj	30	51217045-046	1173535823-852
		Rajesh K Vasu	60	62433652-652	2205177754-813
			120	66684732-732	687787512-831
7	69086535	Rajesh K Vasu	25	14580811-811	390684500-524
			25	16639992-992	466311170-194
			50	51115619-619	1170551778-827
			100	62299937-937	2192341469-568
			200	66516934-934	6862258266-465
8	74083561	Rajesh K Vasu	30	14908921-922	396669755-784
			30	52956852-853	1242179170-199
			60	62299968-968	2192343237-296
			120	66516955-955	6862260346-465
9	75114842	Smitha V Pradhan	120	62396211-211	2200964420-539
		Mahesh G Desai	240	66645820-820	6873205542-781
10	45607364	Zarin Homiar Vachha	15	15016601-601	136211976-990
		Homiar Sorabji Vachha	12	15016601-601	185384481-492
		Dali Dossabhai Gandhi	4	15016601-601	293049366-369
			31	51236835-836	1173833016-046
			62	62390493-493	2200253748-809
			124	66639980-980	6872451835-958
		<b>Total</b>	<b>5072</b>		

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for Reliance Industries Limited  
Sd/-  
Savithri Parekh  
Company Secretary and Compliance Officer

Place : Mumbai  
Date : September 29, 2023

*Bes (Clemson)*  
*30/9/23*

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now from bit.ly/BS\_app



**Business Standard**  
Insight Out

**Punjab & Sind Bank**  
(A Subsidiary of Punjab State Bank)  
10, Planning & Development Department  
Corporate Office: Front Floor, Block 3, NCC Tower  
South Extension, Connaught Place, New Delhi-110028  
Where service is a way of life

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**RFP NO - PSB/GTLI/MCE/2023**  
**Dated: 25.09.2023** Chief Manager  
HO P&D Department

**MCL** MAHANADI COALFIELDS LIMITED  
(A Subsidiary of Coal India Limited)  
Jagruhi Vihar, Burla - 768020, Dist. - Sambalpur, Odisha  
Tel. (EPABX) : 0683-2542461 to 469 Website : www.mahanadi.coal.in

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R-5169

**PASCHIM BANGA GRAMIN BANK**  
(A GOVT. ENTERPRISE)

HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tikiapara, Howrah- 711011.  
Phone No.: 2667-0052/6078/9327/9961, Fax No: 2667-0051/9589

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**Place:- Howrah**  
**Date:- 30-09-2023** General Manager

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR  
DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN  
THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
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RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://ipdipl.com/">https://ipdipl.com/</a>
4. Details of place where majority of fixed assets are located	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services.	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July/2021 for <b>Rs 77,40,01,423</b> in Imphal, Manipur.
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10. Last date for receipt of expression of interest	15-10-2023
11. Date of issue of provisional list of prospective resolution applicants	25-10-2023
12. Last date for submission of objections to provisional list	30-10-2023
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16. Process email id to submit Expression of Interest	<a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a>

Mr. Soumendra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBB/IPA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 1/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700088  
Date : 30.09.2023

Place : Kolkata

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			300	54813777-782	1328332974-273
			350	62653274-274	2223586817-166
3	9393153	Kersi Homi Katki Yasmin Kersi Katki	700	66653620-620	6874244211-910
			40	4448596-597	72181219-258
			12	10481230-230	187623320-331
			52	62462520-520	2207750902-953
			104	66717880-880	6881084925-028
5	32443451	Pauly Paul Paul CT	20	4170735-735	66623999-018
			9	7348958-958	146025657-665
			30	10073368-368	181672826-855
			7	12354772-772	255708745-751
			2	14155452-525	331254349-350
			55	16160678-679	403606650-704
			178	55072063-067	1338527702-879
6	29975531	Rajeev Jayaprakash Bhardwaj Rita Jayaprakash Bhardwaj	55	59552552-553	467795475-529
			178	62684573-573	2225069306-483
			178	62759200-200	2227655654-831
			712	66473313-313	6859069706-417
			30	11319105-105	203552917-946
			30	51217045-046	1173535823-852
7	69086535	Rajesh K Vasu	60	62433652-652	2205177754-813
			120	66684732-732	6877875712-831
			25	14580811-811	390684500-524
			25	16639992-992	466311170-194
			50	51115619-619	1170551778-827
8	74083561	Rajesh K Vasu	100	62299937-937	2192341469-568
			200	66516934-934	6862258266-465
			30	14908921-922	396669755-784
			30	52956852-853	1242179170-199
9	75114842	Smitha V Pradhan Mahesh G Desai	60	62299968-968	2192343237-296
			120	66516955-955	6862260346-465
			240	66645820-820	6873205542-781
10	45607364	Zarin Homiar Vachha Homiar Sorabji Vachha Dali Dossabhai Gandhi	15	15016601-601	136211976-990
			12	15016601-601	185384481-492
			4	15016601-601	293049366-369
			31	51236835-836	1173833016-046
			62	62390493-493	2200253748-809
			124	66639980-980	6872451835-958
<b>Total</b>			<b>5072</b>		

The Public is hereby warned against purchasing or dealing with these securities any way. Any person(s) who has / have any claim in regard of the securities, should lodge such claim with the Company's Registrar and Transfer Agent viz. "KFin Technologies Limited", Selenium Tower B, Plot No. 31-32, Gachibowli, Financial District, Nanakramguda, Hyderabad - 500 032, within **Seven (7) days** from the date of publication of this notice, failing which, the Company will proceed to issue letter(s) of confirmation in lieu of duplicate certificate(s) in respect of the aforesaid securities.

for Reliance Industries Limited  
Sd/-  
Savithri Parekh  
Company Secretary and Compliance Officer  
Place : Mumbai  
Date : September 29, 2023  
[www.ril.com](http://www.ril.com)

*BLS (Hyderabad)*  
30/9/23

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**Public Notice for RFP**

Request for Proposals (RFP) is invited in Sealed/Covered envelope for hiring eligible insurer/s for Group Term Life (GTL) Insurance coverage under Group Insurance Arrangement to Specified Salary Account holders of the Bank. Last date for submission of the RFP 17.10.2023 by 05.00 PM.

For more details visit our website: <https://punjabandsindbank.co.in/>  
RFP NO - PSB/GTLI/MCE/2023  
Dated: 25.09.2023  
Chief Manager  
HO P&D Department

**MCL** MAHANAD COALFIELDS LIMITED  
(A Subsidiary of Coal India Limited)  
Jagruti Vihar, Buxi - 769020, Dist. - Sambalpur, Odisha  
Tel. (EPABX) : 0663-2542601 to 489 Website : [www.mahanadicoal.in](http://www.mahanadicoal.in)

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R-5169

**PASCHIM BANGA GRAMIN BANK**  
(A GOVT. ENTERPRISE)  
HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tikiapara, Howrah-711011.  
Phone No.: 2667-0052/6078/9327/9961, Fax No.: 2667-0051/9589

**TENDER NOTICE**

Paschim Banga Gramin Bank is inviting Tender for **SELECTION OF VENDOR FOR SUPPLY, COMMISSIONING, MAINTENANCE & MANAGEMENT OF MPLS LINK ON WIRED OR 4G/5G(SINGLE SIM BASED) OR RF MEDIA IN BRANCHES & OFFICES FOR FIVE YEARS.** Eligible Bidders as per eligibility criteria of the 'Request for Proposal (RFP)' may send the proposal as per terms of the Tender Document available in Bank's website [www.pbgbank.com](http://www.pbgbank.com).

Place:- Howrah  
Date:- 30-09-2023

General Manager

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR  
DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN  
THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://ipdipi.com/">https://ipdipi.com/</a>
4. Details of place where majority of fixed assets are located	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July 2021 for <b>Rs 77,40,01,423</b> in Imphal, Manipur.
7. Number of employees/ workmen	04 (Four)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
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16. Process email id to submit Expression of Interest	<a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a>

Mr. Soumendra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBB/PA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 1/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068  
Date : 30.09.2023

Place : Kolkata

**Reliance**  
Industries Limited  
Growth is Life

Regd. office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
Phone: 022-3555 5000. Email: [investor.relations@ril.com](mailto:investor.relations@ril.com)  
CIN: L17110MH1973PLC019786

**NOTICE**

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			340	66494074-074	6860656200-539
2	43003810	Jerambhai Hirjibhai Bhanvadia Shailesh Jerambhai Bhanvadia	200	66531690-690	6863303878-077
			3	9393153	Kersi Homi Katki Yasmin Kersi Katki
4	34544069	Mahesh Jayantilal Parekh, Meena Parekh	700	66653620-620	6874244211-910
			40	4448596-597	72181219-258
			12	10481230-230	187623320-331
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			120	6684732-732	6877875712-831
			25	14580811-811	390684500-524
			25	16639992-992	46631170-194
			50	51115619-619	1170551778-827
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			200	66516934-934	6862258266-465
			30	14908921-922	396669755-784
8	74083561	Rajesh K Vasu	30	52956852-853	1242179170-199
			60	62299968-968	2192343237-296
			120	66516955-955	6862260346-465
			120	62396211-211	2200964420-539
9	75114842	Smitha V Pradhan Mahesh G Desai	240	66645820-820	6873205542-781
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			4	15016601-601	293049366-369
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<b>Total</b>			<b>5072</b>		

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for Reliance Industries Limited  
Sd/-  
Savitri Parakh  
Company Secretary and Compliance Officer  
Place : Mumbai  
Date : September 29, 2023  
[www.ril.com](http://www.ril.com)

*Blk (Shivedeep)*  
3-5/9/23

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South Eastern, East Kankar Nagar, New Delhi-110023  
Where service is a way of life

**Public Notice for RFP**

Request for Proposals (RFP) is invited in Sealed/Covered envelope for hiring eligible insurer/s for Group Term Life (GTLI) Insurance coverage under Group Insurance Arrangement to Specified Salary Account holders of the Bank. Last date for submission of the RFP 17.10.2023 by 05.00 PM. For more details visit our website: <https://punjabandsindbank.co.in/>  
**RFP NO - PSB/GTLI/MCE/2023**  
**Dated: 25.09.2023** Chief Manager  
HO P&D Department

**MCL** **MAHANADI COALFIELDS LIMITED**  
(A Subsidiary of Coal India Limited)  
Jagruti Vihar, Burla - 760020, Dist. - Sambalpur, Odisha  
Tel. (EPABX) : 0663-2542461 to 489 Website : [www.mahanadicoal.in](http://www.mahanadicoal.in)

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R-5169

**PASCHIM BANGA GRAMIN BANK**  
(A GOVT. ENTERPRISE)  
HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tikiapara, Howrah- 711101.  
Phone No.: 2667-0052/6078/9327/9961, Fax No: 2667-0051/9589

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**Place:- Howrah**  
**Date:- 30-09-2023** General Manager

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5785A CIN: U14219WB2007PTC114838
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://ipdipl.com/">https://ipdipl.com/</a>
4. Details of place where majority of fixed assets are located	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Inrahomes Pvt Ltd on 1st July 2021 for <b>Rs 77,40,01,423</b> in Imphal, Manipur.
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**Mr. Soumendra Podder**  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBB/IPA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 1/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068  
Date : 30.09.2023

Place : Kolkata

**Reliance Industries Limited**  
Growth is Life  
Regd. office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
Phone: 022-3555 5000. Email: [investor.relations@ril.com](mailto:investor.relations@ril.com)  
CIN: L17110MH1973PLC019786

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for Reliance Industries Limited  
Sd/-  
Savitri Parekh  
Place : Mumbai  
Date : September 29, 2023  
Company Secretary and Compliance Officer  
[www.ril.com](http://www.ril.com)

*BLS (Lucknow)*  
*30/9/23*

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**Punjab & Sind Bank**  
A Government of India Undertaking  
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Corporate Office: Ground Floor, Block-A, MDC, Towers  
South Extension, East Kankar Nagar, New Delhi-110023  
Where service is a way of life

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**RFP NO - PSB/GTLI/MCE/2023**  
**Dated: 25.09.2023** Chief Manager  
HO P&D Department

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(A GOVT. ENTERPRISE)  
HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tikiapara, Howrah- 711011.  
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16. Process email id to submit Expression of Interest	<a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a>

Mr. Soumendra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBB/PA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 1/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068  
**Date : 30.09.2023**

Place : Kolkata

*BlS (Shopel)*  
*30/9/23*

**MCL** MAHANADI COALFIELDS LIMITED  
(A Subsidiary of Coal India Limited)  
Jagruti Vihar, Burla - 768020, Dist. - Sambalpur, Odisha  
Tel. (EPABX) : 0663-2542461 to 469 Website : [www.mahanadicoal.in](http://www.mahanadicoal.in)

**NOTICE**

All the tenders issued by CIL and its Subsidiaries for procurement of Goods, Works and Services are available on website of Coal India Ltd [www.coalindia.in](http://www.coalindia.in), respective subsidiary Company, (MCL, [www.mahanadicoal.in](http://www.mahanadicoal.in)), CIL e-Procurement portal <https://coalindiatenders.nic.in> and Central Public Procurement Portal <https://eprocure.gov.in>. In addition, procurement is also done through Gem portal <https://gem.gov.in> R-5169

**Reliance**  
Industries Limited  
Growth is Life

Regd.office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
Phone: 022-3555 5000. Email: [investor.relations@ril.com](mailto:investor.relations@ril.com)  
CIN: L17110MH1973PLC019786

**NOTICE**

NOTICE is hereby given that the following certificate(s) issued by the Company are stated to have been lost or misplaced and Registered Holders thereof have applied for the issue of duplicate certificate(s).

Sr. No.	Folio No.	Name / Joint Names	Shares	Certificate Nos. From - To	Distinctive Nos. From - To
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			340	66494074-074	6860656200-539
2	43003810	Jerambhai Hirjibhai Bhanvadia Shailesh Jerambhai Bhanvadia	200	66531690-690	6863303878-077
			50	12263193-193	253771061-110
			300	54813777-782	1328332974-273
3	9393153	Kersi Homi Katki Yasmin Kersi Katki	350	62653274-274	2223586817-166
			700	66653620-620	6874244211-910
			40	4448596-597	72181219-258
			12	10481230-230	187623320-331
			52	62462520-520	2207750902-953
4	34544069	Mahesh Jayantilal Parekh Meena Parekh	104	66717880-880	6881084925-028
			20	4170735-735	66623999-018
			9	7348958-958	146025657-665
			30	10073368-368	181672826-855
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			178	55072063-667	1338527702-879
			55	59552552-553	467795475-529
			178	62684573-573	2225069306-483
5	32443451	Pauly Paul Paul CT	178	62759200-200	2227655654-831
			712	66473313-313	6859069706-417
			30	11319105-105	203552917-946
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			25	14580811-811	390684500-524
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6	29975531	Rajeev Jayaprakash Bhardwaj	200	66516934-934	6862258266-465
			30	14908921-922	396669755-784
7	69086535	Rajesh K Vasu	30	52956852-853	1242179170-199
			60	62299968-968	2192343237-296
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8	74083561	Rajesh K Vasu	120	62396211-211	2200964420-539
			240	66645820-820	6873205542-781
9	75114842	Smitha V Pradhan Mahesh G Desai	15	15016601-601	136211976-990
			12	15016601-601	185384481-492
10	45607364	Zarin Homiar Yachha Homiar Sorabji Yachha Dalil Dossabhai Gandhi	4	15016601-601	293049366-369
			31	51236835-836	1173833016-046
			62	62390493-493	2200253748-809
			124	66639980-980	6872451835-958
<b>Total</b>			<b>5072</b>		

The Public is hereby warned against purchasing or dealing with these securities any way. Any person(s) who has / have any claim in regard of the securities, should lodge such claim with the Company's Registrar and Transfer Agent viz. "KFin Technologies Limited", Selenium Tower B, Plot No. 31-32, Gachibowli, Financial District, Nanakramguda, Hyderabad - 500 032, within **Seven (7) days** from the date of publication of this notice, failing which, the Company will proceed to issue letter(s) of confirmation in lieu of duplicate certificate(s) in respect of the aforesaid securities.

for Reliance Industries Limited  
Sd/-  
Savitri Parekh  
Company Secretary and Compliance Officer  
Place : Mumbai  
Date : September 29, 2023  
[www.ril.com](http://www.ril.com)



**Public Notice for RFP**  
Request for Proposals (RFP) is invited in Sealed/Covered envelope for hiring eligible insurer/s for Group Term Life (GTLI) insurance coverage under Group Insurance Arrangement to Specified Salary Account holders of the Bank. Last date for submission of the RFP 17.10.2023 by 05.00 PM. For more details visit our website: <https://punjabandsindbank.co.in/> RFP NO - PSB/GTLI/MCE/2023 Dated: 25.09.2023  
Chief Manager  
HO P&D Department

**PASCHIM BANGA GRAMIN BANK**  
(A GOVT. ENTERPRISE)

HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tiklpara, Howrah- 711101.  
Phone No.: 2667-0052/6078/9327/9961, Fax No: 2667-0051/9589

**TENDER NOTICE**

Paschim Banga Gramin Bank is inviting Tender for **SELECTION OF VENDOR FOR SUPPLY, COMMISSIONING, MAINTENANCE & MANAGEMENT OF MPLS LINK ON WIRED OR 4G/5G(SINGLE SIM BASED) OR RF MEDIA IN BRANCHES & OFFICES FOR FIVE YEARS.** Eligible Bidders as per eligibility criteria of the 'Request for Proposal (RFP)' may send the proposal as per terms of the Tender Document available in Bank's website [www.pbgbank.com](http://www.pbgbank.com).  
Place:- Howrah  
Date:- 30-09-2023  
General Manager

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://ipdipl.com/">https://ipdipl.com/</a>
4. Details of place where majority of fixed assets are located	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July 2021 for <b>Rs 77,40,01,423</b> in Imphal, Manipur.
7. Number of employees/ workmen	04 (Four)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details.
10. Last date for receipt of expression of interest	15-10-2023
11. Date of issue of provisional list of prospective resolution applicants	25-10-2023
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Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBB/PA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 1/427 Gariahat Road (South) 4th Floor,  
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Date : 30.09.2023

Place : Kolkata



**MAHANADI COALFIELDS LIMITED**

(A Subsidiary of Coal India Limited)  
Jagruti Vihar, Burla - 768020, Dist. - Sambalpur, Odisha  
Tel. (EPABX) : 0663-2542401 to 469 Website : [www.mahanadicoal.in](http://www.mahanadicoal.in)

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R-5169



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Phone: 022-3555 5000. Email: [investor.relations@ril.com](mailto:investor.relations@ril.com)  
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for Reliance Industries Limited  
Sd/-

Place : Mumbai  
Date : September 29, 2023

Savithri Parekh  
Company Secretary and Compliance Officer

[www.ril.com](http://www.ril.com)

*BIS (Pune) 30/9/23*

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**Punjab & Sind Bank**  
(A Subsidiary of ICICI Group)  
IC Planning & Development Department  
Corporate Office: Ground Floor, Block-3, ABC Tower  
Sector Extension, East Kudu, Rajpur, New Delhi-110023  
Where service is a way of life

**Public Notice for RFP**

Request for Proposals (RFP) is invited in Sealed/Covered envelope for hiring eligible insurer/s for Group Term Life (GTL) Insurance coverage under Group Insurance Arrangement to Specified Salary Account holders of the Bank. Last date for submission of the RFP 17.10.2023 by 05.00 PM. For more details visit our website: <https://punjabandsindbank.co.in/>  
RFP NO - PSB/GTL/MCE/2023  
Dated: 25.09.2023 Chief Manager  
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(A GOVT. ENTERPRISE)  
HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tilakpara, Howrah- 711011.  
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Place:- Howrah  
Date:- 30-09-2023  
General Manager

**FORM G**  
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(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://pdigl.com">https://pdigl.com</a>
4. Details of place where majority of fixed assets are located	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July 2021 for <b>Rs 77,40,01,423</b> in Imphal, Manipur.
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R-5169

**Reliance**  
Industries Limited  
Oversh to Life

Regd. office: 3rd Floor, Nkr Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
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Place : Mumbai  
Date : September 29, 2023  
For Reliance Industries Limited  
Sd/-  
Savitribi Parekh  
Company Secretary and Compliance Officer  
[www.ril.com](http://www.ril.com)

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A Government of India Undertaking  
30 Planning & Development Department  
Corporate Office: Ground Floor, Block-3, MFC Towers  
South Chokri, East Khandra, New Delhi-110027  
Where service is a way of life

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For more details visit our website:  
<https://punjabandsindbank.co.in/>  
**RFP NO - PSB/GTLI/MCE/2023**  
**Dated: 25.09.2023**  
**Chief Manager**  
**HO P&D Department**



**MCL**

**MAHANADI COALFIELDS LIMITED**  
(A Subsidiary of Coal India Limited)

Jagruti Vihar, Buria - 768020, Dist. - Sambalpur, Odisha  
Tel. (EPABX) : 0663-2542461 to 469 Website : [www.mahanadicoal.in](http://www.mahanadicoal.in)

**NOTICE**

All the tenders issued by CIL and its Subsidiaries for procurement of Goods, Works and Services are available on website of Coal India Ltd [www.coalindia.in](http://www.coalindia.in), respective subsidiary Company, (MCL, [www.mahanadicoal.in](http://www.mahanadicoal.in)), CIL e-Procurement portal <https://coalindiatenders.nic.in> and Central Public Procurement Portal <https://eprocure.gov.in>. In addition, procurement is also done through GeM portal <https://gem.gov.in>

R-5169



Regd. office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.  
Phone: 022-3555 5000. Email: [investor.relations@ril.com](mailto:investor.relations@ril.com)  
CIN: L17110MH1973PLC019786

**NOTICE**

NOTICE is hereby given that the following certificate(s) issued by the Company are stated to have been lost or misplaced and Registered Holders thereof have applied for the issue of duplicate certificate(s).

Sr. No.	Folio No.	Name / Joint Names	Shares	Certificate Nos. From - To	Distinctive Nos. From - To
1	35682252	Aisha Nageen	12	20050605-605	291203195-206
2	43003810	Shaheen Siddiqui Jerambhai Hirjibhai Bhanvadia	340	66494074-074	6860656200-539
			200	66531690-690	6863303878-077
3	9393153	Shailesh Jerambhai Bhanvadia	50	12263193-193	253771061-110
			300	54813777-782	1328332974-273
			350	62653274-274	2223586817-166
4	34544069	Mahesh Jayantial Parekh Meena Parekh	700	66653620-620	6874244211-910
			40	4448596-597	72181219-258
			12	10481230-230	187623320-331
5	32443451	Pauly Paul Paul C T	52	62462520-520	2207750902-953
			104	66717880-880	6881084925-028
			20	4170735-735	66623999-018
6	29975531	Rajeev Jayaprakash Bhardwaj	9	7348958-958	146025657-665
			30	10073368-368	181672826-855
			7	12354772-772	255708745-751
7	69086535	Rita Jayaprakash Bhardwaj	2	14155452-453	331254349-350
			55	16160678-679	403606650-704
			178	55072063-067	1338527702-879
8	74083561	Rajesh K Vasu	55	59552552-553	467795475-529
			178	62684573-573	2225069306-483
			178	62759200-200	2227655654-831
9	75114842	Smitha V Pradhan Mahesh G Desai	712	66473313-313	6859069706-417
			30	11319105-105	203552917-946
			30	51217045-046	1173535823-852
10	45607364	Zarin Homiar Vachha Homiar Sorabji Vachha Dali Dossabhai Gandhi	60	62433652-652	2205177754-813
			120	66684732-732	6877875712-831
			25	14580811-811	390684500-524
11	75114842	Smitha V Pradhan Mahesh G Desai	25	16639992-992	466311170-194
			50	51115619-619	1170551778-827
			100	62299937-937	2192341469-568
12	75114842	Smitha V Pradhan Mahesh G Desai	200	66516934-934	6862258266-465
			30	14908921-922	396669755-784
			30	52956852-853	1242179170-199
13	75114842	Smitha V Pradhan Mahesh G Desai	60	62299968-968	2192343237-296
			120	66516955-955	6862260346-465
			120	62396211-211	2200964420-539
14	75114842	Smitha V Pradhan Mahesh G Desai	240	66645820-820	6873205542-781
			15	15016601-601	136211976-990
			12	15016601-601	185384481-492
15	75114842	Smitha V Pradhan Mahesh G Desai	4	15016601-601	293049366-369
			31	51236835-836	117833016-046
			62	62390493-493	2200253748-809
16	75114842	Smitha V Pradhan Mahesh G Desai	124	66639980-980	6872451835-958
<b>Total</b>			<b>5072</b>		

The Public is hereby warned against purchasing or dealing with these securities any way. Any person(s) who has / have any claim in regard of the securities, should lodge such claim with the Company's Registrar and Transfer Agent viz. "KFin Technologies Limited", Selenium Tower B, Plot No. 31-32, Gachibowli, Financial District, Nanakramguda, Hyderabad - 500 032, within **Seven (7) days** from the date of publication of this notice, failing which, the Company will proceed to issue letter(s) of confirmation in lieu of duplicate certificate(s) in respect of the aforesaid securities.

for Reliance Industries Limited  
Sd/-  
Savitri Parekh  
Company Secretary and Compliance Officer  
Place : Mumbai  
Date : September 29, 2023  
[www.ril.com](http://www.ril.com)

**PASCHIM BANGA GRAMIN BANK**  
(A GOVT. ENTERPRISE)  
HEAD OFFICE: Natabar Paul Road, Chatterjee Para More, Tikiapara, Howrah- 711101.  
Phone No.: 2667-0052/6078/9327/9961, Fax No: 2667-0051/9589

**TENDER NOTICE**  
Paschim Banga Gramin Bank is inviting Tender for **SELECTION OF VENDOR FOR SUPPLY, COMMISSIONING, MAINTENANCE & MANAGEMENT OF MPLS LINK ON WIRED OR 4G/5G(SINGLE SIM BASED) OR RF MEDIA IN BRANCHES & OFFICES FOR FIVE YEARS**. Eligible Bidders as per eligibility criteria of the 'Request for Proposal (RFP)' may send the proposal as per terms of the Tender Document available in Bank's website [www.pbgbank.com](http://www.pbgbank.com).  
Place:- Howrah  
Date:- 30-09-2023  
General Manager

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR  
DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN  
THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2. Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3. URL of website	<a href="https://ipci.pl.com/">https://ipci.pl.com/</a>
4. Details of place where majority of fixed assets are located	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July 2021 for <b>Rs 77,40,01,423</b> in Imphal, Manipur.
7. Number of employees/ workmen	04 (Four)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details about the Corporate Debtor.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to <a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a> to seek further details.
10. Last date for receipt of expression of interest	15-10-2023
11. Date of issue of provisional list of prospective resolution applicants	25-10-2023
12. Last date for submission of objections to provisional list	30-10-2023
13. Date of issue of Final list of Prospective Resolution Applicants	09-11-2023
14. Date of issue of Information Memorandum, Evaluation Matrix and request for Resolution Plans to prospective resolution applicants.	30-10-2023
15. Last date for submission of resolution plans	29-11-2023
16. Process email id to submit Expression of Interest	<a href="mailto:ip.dadheechinfrastructures@gmail.com">ip.dadheechinfrastructures@gmail.com</a>

Mr. Soumendra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBSI/PA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 4/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068  
Date : 30/09/2023

Place : Kolkata

*Blg (Soumendra Podder)*  
30/9/23

NO : 943  
Dated : 29-09-2023

Director  
Sports and Youth Affairs  
Meghalaya, Shillong

**NORTHERN RAILWAY**

**TENDER NOTICE**  
Invitation of Tenders through E-Procurement system

Principal Chief Materials Manager, Northern Railway, New Delhi-110001, for and on behalf of the President of India, invites e-tenders through e-procurement system for supply of the following items:-

S. No.	Tender No.	Brief Description	Qty.	Closing Date
01	77236012	RUNNING CONTRACT FOR WELDABLE CMS CROSSINGS	1364 SET	26-10-23
02	07231077A	REAR COVER FOR AXLE BOX	11423 NOS	26-10-23

NOTE-1. Vendors may visit the IREPS website i.e. www.ireps.gov.in for details. 2. No Manual offer will be entertained.  
Tender Notice No.: 56/2023-2024 Dated: 29/09/2023 3034/23

**SERVING CUSTOMERS WITH A SMILE**

By- Paper Publication  
Respondent No. 2  
Fixed for 25-10-2023

उत्पन्न न्यायालय मध्यप्रदेश, जबलपुर प्रत्यर्थी को अपील की सूचना (नोटिस) (अधिनियम क्रमांक 5, सन 1908 का आदेश इकतालिप्त, नियम 14) अपील क्रमांक MA/2384/2017

Process Id: 168146/2023  
RELINANCE GENERAL INSURANCE COMPANY LIMITED अपीलकर्ता  
CHANDRA PRABHA JAIN and others प्रत्यर्थी

सन 2011 के MACT क्रमांक 1525 सन 2011 में न्यायालय Member, 16th Addl. MACT, Shri Girish Dixit, Bhopal (MADHYA PRADESH) की डिक्री/आदेश, दिनांक 25-07-2017 के विरुद्ध अपील।

प्रति,  
Pankaj S/o Shri Ashok Harjan,  
R/o Gram Gotha Police Station Dohrihat,  
Presently: Thr. Noida Software Technology Noida,  
District- Noida (UTTAR PRADESH) प्रत्यर्थी

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR  
DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN  
THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

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3. URL of website	https://ipcipl.com/
4. Details of place where majority of fixed assets are located	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
5. Installed capacity of main products/ services	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gairup Infrachomes Pvt Ltd on 1st July/2021 for Rs 77,40,01,423 in Imphal, Manipur.
7. Number of employees/ workmen	04 (Four)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details.
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15. Last date for submission of resolution plans	29-11-2023
16. Process email id to submit Expression of Interest	ip.dadheechinfrastructures@gmail.com

Mr. Soumendra Podder  
Interim Resolution Professional  
For Dadheech Infrastructures Private Limited  
Reg. No. IBB/PA-001/IP-P00446/2017-18/10789  
Authorisation of Assignment Valid Upto: 09-03-2024  
Address: 1/427 Gariahat Road (South) 4th Floor,  
Kolkata, West Bengal - 700068  
Date : 30.09.2023

Place : Kolkata

अपील की सूचनाई का दिनांक

कृपया सूचित करें कि ऊपर वर्णित अपील की Appellant द्वारा प्रस्तुत की गई और इस न्यायालय में प्रस्तुत की गई है तथा इस न्यायालय द्वारा अपील की सूचनाई का दिनांक 25-10-2023 नियत की गई है। आपत्तियां, यदि आपत्तियां, यदि कोई हो, इस सूचनाई (नोटिस) के प्राप्त होने के दिनांक से एक महीने के भीतर फाइल की जानी चाहिए।

कृपया इस बात से भी सूचित हो कि आपसे यह भी अपेक्षित है कि आप दिनांक 25-10-2023 को या उससे पहले अपने कामजात और दस्तावेजों की, जो आप कामजातों करने का दिनांक की पुस्तक में शामिल करना चाहते हैं, एक सूची अपने स्वयं के खर्च से तैयार करके इस न्यायालय में प्रस्तुत करें।

सूची में ऐसे कामजात और दस्तावेजों का संक्षेप कल्पना आवश्यक नहीं है जिन्हें इस न्यायालय के नियमों के अधीन शामिल किया जाने की आवश्यकता है।

सूची निम्नलिखित कार्यों में होना चाहिए  
कामजात का विवरण (दिनांक सुपेडक विन्डतथा पुष्ट संख्या) (1)  
पूरा शामिल किया जाना है या उसका एक भाग शामिल किया जाना है (यदि कोई एक भाग शामिल किया जाना हो तो परिसरों आदिका उद्धरण देते हुए स्पष्ट रूप से विनिर्दिष्ट करें) (2)  
कामजात की पुस्तक का पुष्ट (कार्यालय से भर जाना) (3)

यदि आप कामजात की सूची में कोई कामजात शामिल नहीं करना चाहते हो, तो यह अपेक्षित है कि आप उक्त दिनांक 25-10-2023 को या उससे पहले एक लिखित सूची फाइल करें।  
आपको अपीलकर्ता की सूचनाई के लिए नियत दिनांक को तैयार रहना चाहिए, किंतु यदि न्यायालय में न सूची जा सके तो यह अपील उस दिनांक को न्यायालय में न सूची जा सके तो यह उसके बाद मध्यप्रदेश न्यायालय के समक्ष प्रस्तुत की जाएगी। यदि आप को और भी आप स्वयं, आपका वकील या इस अपील के अंतर्गत में आपका लिए कार्य करने के लिए अधिकृत प्राधिकृत कोई व्यक्ति नियुक्त नहीं हुआ, तो अपील आपकी अनुपस्थिति में सुनी जाएगी और निर्णय दिया जाएगा।

अपील में सूची निम्नलिखित न्यायालयों में अनिलेख इस न्यायालय में प्राप्त हो गए है और निरिक्त के लिए उपलब्ध है।  
आज दिनांक ..... को मेरे हस्ताक्षर और उत्पन्न न्यायालय, मध्यप्रदेश, जबलपुर की मुहर से डिग्न गया।

मुहर प्रधान सहायक, न्यायिक शाखा  
तामील फिर करने और मुद्रावलि दिनांक 25-10-2023 तक सत्यकरण से सुनिश्चित कर वापस लौटाने के लिए Through Paper Publication District- Noida (UTTAR PRADESH) को अनिवार्य।  
आवश्यक अनधिकृत नोटिस प्रस्तुत कर ली गई है।  
मुहर प्रधान सहायक, न्यायिक शाखा



M.P. HOUSING

Agkool  
3/9/23

আজকাল

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কলকাতা শনিবার ৩০ সেপ্টেম্বর ২০২৩

## সোনারপুরের স্কুলে বইমেলা

গীতম চক্রবর্তী

সোনারপুরের গার্লস স্কুলে অভিনব  
দ্যোগ। স্কুলের মধ্যেই চলছে  
শ্রীদেবের জন্য বইমেলা। আয়োজন  
সরেছে রাজপুর পদ্মমণি গার্লস হাই  
স্কুল। অভাবনীয় সাদা পাওয়া গেছে  
স্কুলে। সকলেই এই বইমেলায় এসে  
ই দেখছে এবং কিনছেও। স্কুলের  
চত্বরের বইমেলাতে ভালই বই  
ক্রি হচ্ছে বলে জানান প্রকাশকরা।  
সোনারপুরের রাজপুর অঞ্চলে এক সময়  
রী শিক্ষার প্রসারে পদ্মমণি গার্লস  
ল অগ্রণী ভূমিকা নিয়েছিল। শতবর্ষ  
তিক্রান্ত এই স্কুল এখনও এলাকায়  
ময়দের শিক্ষার প্রসারে সুনামের সঙ্গে  
গিয়ে চলেছে।

### যুক্রা বঁক UCO BANK

(A Govt. of India Undertaking)

সেন্ট্রাল জোনাল অফিস, ৩ এবং ৪ ডিউ  
রক, ফার্স্ট ফ্লোর, সেন্ট্রাল সিটি, সেক্টর-১,  
কলকাতা-৭০০০৬৪

### ব্যাঙ্কের জন্য এটিএম প্রেমিসেস প্রয়োজন

যোগাযোগ নং ০৩৩-৪৪৫৫৯১৩৪  
ই-মেইল: zosat@uco.bank

ইউকো ব্যাঙ্ক, একটি অগ্রণী রাষ্ট্রায়ত্ত্ব ব্যাঙ্ক গ্রাউন্ড  
ফ্লোরে ৬০-১০০ বর্গফুট কার্পেট পরিমাপের  
প্রেমিসেস ভাড়া ভিত্তিতে চাইছেন। প্রেমিসেস  
প্রয়োজন, নিউ ব্যারাকপুর, উত্তর ২৪ পরগনা  
এবং কোনো হাওড়া অঞ্চলে; ওই স্থান প্রয়োজন  
এটিএম/ই-লবি খোলার জন্য। বিশদ ইউকো  
ব্যাঙ্ক, সেন্ট্রাল জোনাল অফিসে উক্ত টিকানায়  
পাওয়া যাবে বা ব্যাঙ্কের ওয়েবসাইট www.  
ucobank.com থেকে ডাউনলোড করা যাবে।  
মুখবন্ধ খামে নির্ধারিত আকারে আবেদন জমার  
শেষ তারিখ ০৭.১০.২০২৩

ডিজিএম এবং জোনাল ম্যানেজার  
সেন্ট্রাল জোন

## NIMTA CO-OPERATIVE CREDIT SOCIETY LTD.

Regd. No-05/24 PARGANAS (NORTH), Date.11.05.1994  
Nagar Lakshmi, 159/1 M. B. Road, Nimta, Kolkata-700049

### NOTICE

All the members of the above mentioned Society are hereby informed  
that the Election to the Delegates of the Society will be held on  
05.11.2023. The schedule for the said Election has been published  
on 29.09.2023 at the Notice Board of the Regd. Office of the Society.  
So all concerned are requested to follow the above schedule.

Sd-  
Shyam Sundar Saha  
A.R.O.

Sd-  
Arindam Chakroborty  
A.R.O.

Nimta Co-operative Credit Society Ltd.



দ্বিতীয় তল, আল আমিন ভবন, পানবীরহাটা, জিটি রোড,  
শ্রীপল্লী, বর্ধমান, পশ্চিমবঙ্গ-৭১৩১০৩  
ই মেইল আইডি-br0774@sib.co.in

### ব্যাঙ্কে বন্ধকের স্বর্ণ নিলাম

যেহেতু, সাউথ ইন্ডিয়ান ব্যাঙ্ক লিমিটেডের অনুমোদিত অফিসার ঋণগ্রহীতার উপলব্ধ স্বর্ণ ঋণের  
বকেয়া মেটানোর জন্য তাঁদের প্রতি আহ্বান জানিয়ে বিক্রয় নোটিস জারি করেছিলেন। ঋণগ্রহীতা  
বকেয়া প্রদানে ব্যর্থ হওয়ায়, এতদ্বারা ঋণগ্রহীতা এবং জনসাধারণের প্রতি নোটিস জারি করা হচ্ছে  
যে নিম্নস্বাক্ষরকারী স্বাক্ষরকারগণ নিশ্চিতভাবে 'যা কিছু আছে', 'যেমন আছে' এবং 'রিকোর্ড ছাড়া'  
ভিত্তিতে অনলাইন নিলাম সম্পন্ন করবে। ঋণগ্রহীতার অ্যাকাউন্ট নম্বরের জন্য নিলাম <https://egold.auctiontiger.net> এর মাধ্যমে ০৯.১০.২০২৩ এর দুপুর ১২.০০টা থেকে বিকাল ৩.০০টা পর্যন্ত  
সম্পন্ন হবে।

ক্রম নং	স্বর্ণ ঋণ অ্যাকাউন্ট নম্বর	নাম	বন্ধকের তারিখ	বন্ধকী সোনার ওজন (মোট ওজন গ্রামে)	স্বর্ণ ঋণের অর্থাক টাকায়
১	০৭৯৪৫৩০০০০১১৩৪	হীরাঙ্গ ব্যানার্জি	৩০.০৩.২০২৩	১৩৩.৮১	২৫,৪১,২৫০/-

আরও তথ্যের জন্য অনুগ্রহ করে যোগাযোগ করুন ই-প্রোকিউরমেন্ট টেকনোলজিস লিমিটেড  
(অকশন টাইগার) ৬৩৫২৬৩২৫২৩/৯০২৩৭২৪৭৮০।  
স্ব/- ম্যানেজার, সাউথ ইন্ডিয়ান ব্যাঙ্ক লিমিটেড



### জেন নেক্রট ব্রাঞ্চ

দ্বিতীয় তল, ডিএন-১৪, সেক্টর-৫, সেন্ট্রাল সিটি,  
কলকাতা-৭০০০৬৪ ই-মেইল: gen@barodabank.co.in

### পরিশিষ্ট-IV [কল ৮(১)] দখল বিজ্ঞপ্তি (স্থাবর সম্পত্তির জন্য)

যেহেতু, ব্যাঙ্ক অফ বারোদা, জেন নেক্রট ব্রাঞ্চ, দ্বিতীয় তল, ডিএন-১৪, সেক্টর-৫, সেন্ট্রাল সিটি,  
কলকাতা-৭০০০৬৪-এর অনুমোদিত আধিকারিক হিসেবে নিম্নস্বাক্ষরকারী সিকিউরিটি  
ইন্টারেস্ট (এনফোর্সমেন্ট) ক্লস, ২০০২-এর কল ৩ সহ পঠনীয় সিকিউরিটিইজেশন অ্যান্ড  
ক্রিডেনশিয়াল অফ ফিন্যান্সিয়াল অ্যাসেস্টস অ্যান্ড এনফোর্সমেন্ট অফ সিকিউরিটি ইন্টারেস্ট  
(সেকেন্ড) ১ [আর্টিকেল], ২০০২-এর ১৩(১২) ধারায়ানে তাঁর ওপর অর্পিত ক্ষমতাবলে ঋণগ্রহীতা  
মেসার্স ইন্টেলিজেন্ট সলিউশনস ৫৫/৪, চাউলপাট্টা রোড, কলকাতা-৭০০০১০ হাজার  
দশমুদ্রার: শ্রীমতী জয়শ্রী মজুমদার দ্বারা প্রতিনিধিত্ব এবং জামিনদার: শ্রী ইন্দ্রনীল মজুমদার-  
স্বাক্ষরকারী: শ্রীমতী জয়শ্রী মজুমদার দ্বারা প্রতিনিধিত্ব এবং জামিনদার: শ্রী ইন্দ্রনীল মজুমদার-  
এর প্রতি ০৩.০৭.২০২৩ তারিখ সংবলিত একটি দাবি বিজ্ঞপ্তি জারি করেছিলেন, যার মাধ্যমে  
উক্ত বিজ্ঞপ্তি প্রাপ্তির তারিখ থেকে ৬০ দিনের মধ্যে উক্ত বিজ্ঞপ্তিতে উল্লিখিত বকেয়া অর্থাক  
বাবদ ০৩.০৭.২০২৩ তারিখের ভিত্তিতে ২৯৫,৪৫,৪৯০.৬৫/- (পঁচানব্বই লক্ষ পঁয়তাল্লিশ  
হাজার চারশো নব্বই টাকা এবং পঁয়তাল্লিশ পয়সা মাত্র) সহ ৩০.০৬.২০২৩ পর্যন্ত সুদসমেত  
পরিশোধের জন্য তাঁর প্রতি আহ্বান জানানো হয়েছিল।  
উক্ত ঋণগ্রহীতা দাবিকৃত অর্থাক পরিশোধে ব্যর্থ হওয়ায় এতদ্বারা বিশেষত উক্ত  
ঋণগ্রহীতা/জামিনদার এবং জনসাধারণের জ্ঞাতার্থে জানানো যাচ্ছে যে, নিম্নস্বাক্ষরকারী উক্ত  
কলের কল ৮ সহ পঠনীয় উক্ত আর্টিকেল ১৩ নং ধারার (৪) নং উপধারায়ানে তাঁর ওপর অর্পিত  
ক্ষমতাবলে ২৯ সেপ্টেম্বর, ২০২৩ তারিখে এখানে নিচে বর্ণিত সম্পত্তির দখল নিয়েছেন।  
ক্ষমতাবলে ২৯ সেপ্টেম্বর, ২০২৩ তারিখের ভিত্তিতে ২৯৫,৪৫,৪৯০.৬৫/- (পঁচানব্বই লক্ষ পঁয়তাল্লিশ হাজার চারশো নব্বই  
টাকা এবং পঁয়তাল্লিশ পয়সা মাত্র) এবং পুনরায় সুদ, আনুসঙ্গিক খরচ, মাশুল এবং চার্জসমূহ ইত্যাদি  
ব্যাঙ্ক অফ বারোদা, জেন নেক্রট ব্রাঞ্চ, দ্বিতীয় তল, ডিএন-১৪, সেক্টর-৫, সেন্ট্রাল সিটি,  
কলকাতা-৭০০০৬৪ এর দায় সাপেক্ষ হবে।  
উক্ত সম্পত্তির বিবরণ

একটি স্বয়ংসম্পূর্ণ এবং স্বাধীন আবাসিক ফ্ল্যাটের সমবন্ধক, জি+৪ স্টোরিড বিল্ডিংয়ের দ্বিতীয়  
তলের প্রথম দিকে, মাপ সুপার বিল্ড আপ এরিয়া কম বেশি ১৫৫০ বর্গফুট, যাতে তিনটি বেড  
রুম, একটি ডাইনিং তথা লিভিং রুম, একটি কিচেন, একটি টয়লেট, একটি ডবলসুই এবং তিনটি  
ম্যালকনি আছে মার্বেল ফ্লোরিং সহ, সহ একতলায় একটি টাকা কার পার্কিং স্পেস, মাপ এরিয়া  
কম বেশি ১০০ বর্গফুট, প্রেমিসেস নং পি-৫৯, সেক্টর-৫, মেট্রোপলিটন কো-অপারেটিভ  
হাউজিং সোসাইটি, কলকাতা-৭০০১০৫, প্লট নং ৫৯ সেক্টর-৫ মেট্রোপলিটন কো-অপারেটিভ  
হাউজিং সোসাইটি লিমিটেড হিসাবে চিহ্নিত, আর এস দাগ নং ২৪৮, ১৮৬, ১৮৭, ২৬৭, আর  
এস খতিয়ান নং ৬০৯, ধানা তিলজলা, জেলা দক্ষিণ ২৪ পরগনা, অ্যাডিশনাল ডিস্ট্রিক্ট সাব-  
জুডিসিয়াল অফিস-শিয়ালদহ, কলকাতা পুরনিগমের প্রধান ওয়ার্ড নং ৫৭, শ্রীমতী জয়শ্রী  
মজুমদারের নামে। সম্পত্তির চৌহদ্দি: উত্তরে: রাস্তা, দক্ষিণে: প্লট নং ডি-৯৭, পূর্বে: প্লট নং  
ডি-৯৯, পশ্চিমে: প্লট নং ডি-৯/১১।

তারিখ: ২৯.০৯.২০২৩, স্থান: কলকাতা  
অনুমোদিত আধিকারিক, ব্যাঙ্ক অফ বারোদা

### স্বর্ণ 'জি' নির্মাণ ও পরিকাঠামো বাবসাতে দক্ষিণ ইন্দোনেশিয়ান প্রাইভেট লিমিটেড-এর জন্য আগ্রহ প্রকাশন আমন্ত্রণ

ইনসলভেলি অ্যান্ড ব্যান্ডারপিসি (ইনসলভেলি রেজেলিউশন প্রোসেস কর কর্পোরেট পারসনস)  
রেগুলেশনস, ২০১৬ এর রেগুলেশন ৩৬(৫) অধীনে।

ক্রম	কর্পোরেট ঋণগ্রহীতার নাম এবং প্যান/সিআইএন/এলএলপি নং	দক্ষিণ ইন্দোনেশিয়ান প্রাইভেট লিমিটেড প্যান- AAACCD5765A, সিআইএন-UJ4219WB2007PTC114838
১.	কর্পোরেট ঋণগ্রহীতার নাম এবং প্যান/সিআইএন/এলএলপি নং	দক্ষিণ ইন্দোনেশিয়ান প্রাইভেট লিমিটেড প্যান- AAACCD5765A, সিআইএন-UJ4219WB2007PTC114838
২.	রেজিস্টার্ড অফিসের ঠিকানা	৯/১২, লালবাজার স্ট্রিট ই ব্লক, ৫ম তল, কলকাতা ৭০০০০১, পশ্চিমবঙ্গ, ভারত
৩.	ওয়েবসাইটের ইউআরএল	<a href="http://jpidpl.com">http://jpidpl.com</a>
৪.	সিংহভাগ স্থায়ী পরিসংখ্যান বেথানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	কর্পোরেট ঋণগ্রহীতার বিশদ জানতে ই মেইল করুন ip.dadhechinfracturess@gmail.com-এ
৫.	মূল প্যাপ/পরিবেশের ইনস্টলড ক্যাপাসিটি	কর্পোরেট ঋণগ্রহীতার বিশদ জানতে ই মেইল করুন ip.dadhechinfracturess@gmail.com-এ
৬.	শেষ অর্ধবর্ষে বিক্রিত মূল প্যাপ/পরিবেশের পরিমাণ এবং অর্থমূল্য	একটি চুক্তি নির্ধারিত হয় দক্ষিণ ইন্দোনেশিয়ান প্রাইভেট লিমিটেড ও গলকুর ইনফ্রাস্ট্রাকচার প্রাইভেট লিমিটেড-এর মধ্যে ১ জুলাই ২০২১-এ ২৭৭.৪০.০১৪৩-এর জন্য ইঞ্চল, মসিগের।
৭.	কর্ম/প্রকল্পের সংখ্যা	০৪ (চার)
৮.	সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (ডেফিনিট সহ), ঋণদাতাদের তালিকা, প্রক্রিয়া সম্পর্কিত পরবর্তী ঘটনাবলির আনুসঙ্গিক তারিখ ইত্যাদি বিশদ তথ্য বেথানে পাওয়া যাবে:	কর্পোরেট ঋণগ্রহীতার বিশদ জানতে ই মেইল করুন ip.dadhechinfracturess@gmail.com-এ
৯.	উক্ত কোডের ২৫(২)(এইচ) ধারায়ানে রেজোলিউশন আবেদনকারীদের যোগাযোগ এখানে পাওয়া যাবে:	কর্পোরেট ঋণগ্রহীতার বিশদ জানতে ই মেইল করুন ip.dadhechinfracturess@gmail.com-এ
১০.	এক্সপ্রেসন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	১৫.১০.২০২৩
১১.	সদস্য রেজোলিউশন আবেদনকারীদের প্রতিশ্রুত তালিকা জারির তারিখ	২৫.১০.২০২৩
১২.	প্রতিশ্রুত তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	৩০.১০.২০২৩
১৩.	সদস্য রেজোলিউশন আবেদনকারীদের ফাইনাল তালিকা জারির তারিখ	০৯.১১.২০২৩
১৪.	সদস্য রেজোলিউশন আবেদনকারীদের প্রতি ইনফরমেশন মোমোরান্ডাম, ইন্ডাক্সেশন মাস্টার এবং রিকোর্ডস্ট ফর রেজোলিউশন ম্যান্ডার জারির তারিখ	৩০.১০.২০২৩
১৫.	রেজোলিউশন ম্যান্ডার প্রাপ্তির শেষ তারিখ	২৯.১১.২০২৩
১৬.	রেজোলিউশন প্রোসেসিংয়ের কাজে রেজোলিউশন ম্যান্ডার প্রাপ্তির তারিখ	ip.dadhechinfracturess@gmail.com

নিঃসন্দেহে পোদার, ইন্ডোনেশিয়ান প্রাইভেট লিমিটেড-এর পক্ষে  
দক্ষিণ ইন্দোনেশিয়ান প্রাইভেট লিমিটেড-এর পক্ষে  
রেজি নং IBBI/PA-001/IP-P00446/2017-18/10789  
প্রত্যাপনের অনুমোদন বৈধ ০৯.১০.২০২৩ পর্যন্ত  
ঠিকানা- ১/৪২৭ দক্ষিণহাট রোড (সিউই), ৫ম তল, কলকাতা, পশ্চিমবঙ্গ-৭০০ ০৬৮।  
তারিখ: ৩০.০৯.২০২৩  
স্থান: কলকাতা